DELHI VIDHAN SABHA

Bulletin Part-I

(Brief record of Proceedings)

Tuesday, March 25, 1997/Chaitra 05, 1919 (Saka)

No. 101

2.00 P,M

3.

Starred Questions

1. Starred Question No.101, 102 and 104 to 109 and supplementaries thereto were orally asked and replied.

Replies to Starred Question Nos. 103 and 110 to 120 were laid on the Table of the House.

Unstarred Questions

Replies to Unstarred Question No.143 to 160 were laid on the Table of the House.

Laying of Papers on the Table of the House

SHRI SAHIB SINGH, CHIEF MINISTER laid on the Table of the House a copy of the Rules framed under Section 34 of the Delhi Preservation of Trees Act, 1994

Special Mention

Following members raised matters under Rule 259:-

- 1. Ch.Shish Pal
- 2. Shri Ram Pal Karhana

- 4. Shri Satish Chandra Khandelwal

 (CHIEF MINISTER intervened in the matter)
- 5. Shri Hari Krishan
- 6. Shri Darshan Kumar Bahl
- 7. Shri Nand Kishore Garg
- 8. Shri Bodh Raj

Rejection of notice of breach of privilege

5. On being enquired, HON'BLE SPEAKER, informed the House that after going into the facts, he has not admitted the notice of breach of privilege received from Dr.A.K.Walia against the HON'BLE CHIEF MINISTER for allegedly giving incorrect information to the House in response to a Starred Question.

Consideration of the Report of the Committee on Unauthorised Construction

6. Shri Satish Chandra Khandelwal moved the following Motion:-

"That this House agrees to the Report of the Committee on Unauthorised Construction presented to the House on 13th January, 1997."

Following members took part in the debate:-

- 1. Shri Nand Kishore Garg
- 2. Shri Jai Bhagwan
- 3. Shri Bodh Raj
- 4. Shri Sat Prakash Rana
- 5. Sh.M.S.Panwar
- 6. Shri Brahm Singh Tanwar
- 7. Shri Mewa Ram Arya

- 8. Shri Mukesh Sharma
- 9. Shri Satish Chandra Khandelwal

The Motion that the Report be adopted was put to vote and carried unanimously.

Announcement by the CHAIR

HON'BLE SPEAKER announced that after the last date for the withdrawal of names for election to the Public Accounts Committee and the Committee on Estimates which was 25th March, 1997 till 4.00 P.M., only 7 names for each of these committees were received. Accordingly, he announced the unanimous election of the following members to these Committees:

(a) Public Accounts Committee

- 1. Km. Purnima Sethi
- 2. Shri O.P.Babbar
- Shri Devendra Singh
- 4. Shri Madan Lal Gaba
- 5. Shri Dharam Deo Solanki
- Shri Mahinder Singh Saathi
- 7. Shri Suraj Prasad Paliwal

(b) Committee on Estimates

- 1. Shri Puran Chand Yogi
- 2. Shri Naresh Gaur
- 3. Shri Balbir Singh
- 4. Shri Moti Lal Sodhi
- 5. Shri Inder Raj Singh
- 6. Smt.Tajdar Babar
- 7. Shri Jitendra Kumar 'Kallu Bhaiya'

BUDGET 1997-98

8. Further discussion on the Statement of Estimated Receipts and Expenditure of the Governmen of N.C.T. of Delhi for the year 1997-98.

Following members took part in the debate:-

- 1, Shri Moti Lal Sodhi (continued his speech)
- 2, Smt.Krishna Tirath
- 3. Shri Murari Singh Panwar

(Discussion not concluded)

5.37 P.M.

(The House was adjourned till 14.00 hours on Wednesday, March 26, 1997)

DELHI MARCH 25, 1997 P.N.GUPTA SECRETARY